

- (iii) Admission of the children of the jogins to the schools and hostels.
- (iv) Sanction of old age pension to the jogins, who have crossed 50 years of age and are living in poverty.
- (v) Allotment of suitable Government land or ceiling surplus land on a preferential basis to the jogins for economic sustenance.
- (vi) Training and employment programme for jogins for development of their skills in tailoring and in manufacturing of soap, papad, candles, exercise note books etc. etc.—the training is to be imparted to them under the schemes like Training of Rural Youth for Self-Employment (TRYSEM), Development for Women and Children in Rural Areas (DWACRA) etc.
- (vii) Setting up of Rehabilitation Homes.
- (viii) Setting up of Adult Education Centres, where the jogins would be rehabilitated.
- (ix) Organising necessary medical and health care for the jogins.

(c) No, Sir.

Loan to Karnataka for Purchase of Boring Pumping Sets

5310. SHRI H.B. PATIL : Will the Minister of WATER RESOURCES be pleased to state :

(a) the amount given by the Union Government to State Government of Karnataka for the purchase of boring pumping sets by the farmers during 1985-86;

(b) whether the amount is being disbursed by the banks to some businessmen and big farmers and not to the medium and small poor farmers in that State; and

(c) the number of farmers who have been benefited so far by the grant given by Union Government during the last three years ?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) : (a) to (c). Information is being collected and will be laid on the Table of the House.

Amount Earmarked for works on National Highways in Bihar

5311. SHRI CHANDRA KISHORE PATHAK : Will the Minister of SURFACE TRANSPORT be pleased to state the amount earmarked for works to be undertaken on various National Highways in Bihar during the Seventh Plan ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : Funds are allotted every year taking into account the requirements projected by the State, their admissibility and availability of funds during a particular year and not for the Plan period. Allotment of funds to Bihar for the development of National Highways during the first two years of the Seventh Plan is as under :

Year	Final allotment (Rs. in lakhs)
1985-86	1457.39
1986-87	1685.20

Notionalisation of Passenger Road Transport Services

5312. SHRI A. JAYAMOHAN : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether Government are actively considering to nationalise the passenger road transport services in the country; and

(b) if so, whether Government have taken into account various implications regarding investment, running and maintenance, viability, profitability, etc. ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) and (b).

There already exist the provisions in Chapter IV-A of the Motor Vehicles Act, 1939 for nationalization of Stage Carriage services by routes or areas as may be considered appropriate by the concerned State Governments/UT Administrations. These are enabling provisions. If any of the State Government so desires, it is for that State Government to decide on the extent of nationalization of route or area, depending on its judgement of the need for ensuring adequate passenger transport services, including those for rural countryside and remote hilly and backward areas. Various financial and administrative implications are taken into account by the State Government before deciding upon any scheme of nationalization of route/area.

Expansion of Jabalpur Airport

5313. SHRI AJOY MUSHRAN : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether National Airports authority is planning to make Jabalpur suitable for B-737 services during the Seventh Plan;

(b) if so, the details thereof and in which year of the plan it is likely to be implemented; and

(c) the amount earmarked for this purpose ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI JAGDISH TYTLER): (a) No, Sir.

(b) and (c). Do not arise.

Daily Direct Train Service between Bangalore and New Delhi

5314. SHRI V.S. KRISHNA IYER :
SHRI V. KRISHNA RAO :

Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any proposal to introduce a direct daily train service between Bangalore and New Delhi;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) to (c). A new biweekly superfast train No. 927/928 Bangalore-New Delhi Express (via Vijaywada) is proposed to be introduced from April, 1987, besides the Karnataka Express already running twice a week.

[Translation]

Implementation of Delinking of Degrees from Jobs

5315. SHRI DILEEP SINGH BHURIA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the names of public undertaking, Ministries and Departments of the Government of India which have done away with the requirement of degrees for the recruitment of employees as envisaged under the new education policy; and

(b) the steps contemplated by Union Government in this direction to achieve faithful implementation of this policy ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI) : (a) and (b). In pursuance of the National Policy on Education, the Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training) has advised all Ministries/Departments to initiate an analysis of the job content of various services/posts under their control, and identify posts for which an academic degree is, at present, prescribed as an essential qualification, but could be dispensed with if the specific knowledge and skills required for the performance of the job are possessed by the candidates. After this analysis is completed and the services/posts are indentified, the recruitment rules for them are proposed to be modified to effectively delink the requirement of a University degree from the recruitment to these services/posts.